

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 319 of 2016 &
IA NOS. 665 OF 2016, 536 & 743 OF 2017**

Dated: 25th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Simhapuri Energy Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Buddy A. Ranganadhan for R-2

ORDER

IA NO. 743 OF 2017

(Appln. for condonation of delay in filing reply)

Delay in filing reply is condoned and reply is taken on record.
Application is disposed of.

APPEAL NO. 319 of 2016

It is represented that pleadings are complete.

List the matter for hearing on **09.01.2018.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**